

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-12-2025

Date : 22.12.2025

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
3842/2025	22.12.2025	ABLAPL-13226/2025	RASHMIPRAVA DAS	C.O.		Order Dtd. 2025-12-17	BAIL-2
3843/2025	22.12.2025	BLAPL-12715/2025	SANTOSH KUMAR MAHANTY	C.O.		Order Dtd. 2025-12-18	
3844/2025	22.12.2025	BLAPL-12700/2025	ROHIT KUMAR SUNA	C.O.		Order Dtd. 2025-12-18	
3845/2025	22.12.2025	BLAPL-12696/2025	MANORANJAN DAS	C.O.		Order Dtd. 2025-12-18	
3846/2025	22.12.2025	ABLAPL-14189/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3847/2025	22.12.2025	ABLAPL-14187/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3848/2025	22.12.2025	ABLAPL-14175/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3849/2025	22.12.2025	ABLAPL-14154/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3850/2025	22.12.2025	ABLAPL-14145/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3851/2025	22.12.2025	ABLAPL-14152/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3852/2025	22.12.2025	ABLAPL-14161/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3853/2025	22.12.2025	BLAPL-12738/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3854/2025	22.12.2025	BLAPL-12757/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3855/2025	22.12.2025	WP (C) - 35138/2025	SCD DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-16	WRIT BRANCH-6
3856/2025	22.12.2025	BLAPL-12645/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3857/2025	22.12.2025	BLAPL-12362/2025	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	

3858/2025	22.12.2025	BLAPL-12919/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3859/2025	22.12.2025	BLAPL-13053/2025	A.PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3860/2025	22.12.2025	BLAPL-12740/2025	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3861/2025	22.12.2025	BLAPL-12758/2025	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3862/2025	22.12.2025	BLAPL-12748/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3863/2025	22.12.2025	BLAPL-12354/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	BAIL-1
3864/2025	22.12.2025	BLAPL-12739/2025	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3865/2025	22.12.2025	CRA-10/1996	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-16	CRIMINAL APPEAL
3866/2025	22.12.2025	BLAPL-12361/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
3867/2025	22.12.2025	CRA-24/1996	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-16	CRIMINAL APPEAL
3868/2025	22.12.2025	BLAPL-12308/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	BAIL-1
3869/2025	22.12.2025	BLAPL-12926/2025	B.N.SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3870/2025	22.12.2025	CRLREV-1034/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3871/2025	22.12.2025	WP(C)-33717/2025	P K HAZARY	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	WRIT BRANCH-4
3872/2025	22.12.2025	BLAPL-12313/2025	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
3873/2025	22.12.2025	BLAPL-12311/2025	MANASI SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	BAIL-1
3874/2025	22.12.2025	BLAPL-12874/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3875/2025	22.12.2025	BLAPL-12327/2025	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
3876/2025	22.12.2025	BLAPL-12899/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3877/2025	22.12.2025	BLAPL-12895/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3878/2025	22.12.2025	BLAPL-12726/2025	S.MITRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3880/2025	22.12.2025	ABLAPL-	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2025-12-18	

		14208/2025			17		
3881/2025	22.12.2025	BLAPL-12710/2025	B.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3882/2025	22.12.2025	ABLAPL-13684/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3883/2025	22.12.2025	BLAPL-13206/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3884/2025	22.12.2025	BLAPL-12653/2025	G.JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3885/2025	22.12.2025	BLAPL-12544/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
3886/2025	22.12.2025	BLAPL-12885/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3887/2025	22.12.2025	ABLAPL-14084/2025	SUSANTA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	
3888/2025	22.12.2025	BLAPL-12786/2025	D SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3889/2025	22.12.2025	ABLAPL-12545/2025	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
3890/2025	22.12.2025	ABLAPL-13717/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3892/2025	22.12.2025	ABLAPL-14132/2025	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3893/2025	22.12.2025	ABLAPL-14133/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3894/2025	22.12.2025	ABLAPL-14140/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3895/2025	22.12.2025	ABLAPL-14193/2025	J P KAR	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	BAIL-1
3897/2025	22.12.2025	ABLAPL-14202/2025	PRADIPTA KU MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	
3898/2025	22.12.2025	ABLAPL-14427/2025	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3899/2025	22.12.2025	ABLAPL-14119/2025	SAMIR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
3900/2025	22.12.2025	ABLAPL-14194/2025	R R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
3901/2025	22.12.2025	ABLAPL-14203/2025	H K PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3902/2025	22.12.2025	BLAPL-12901/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3903/2025	22.12.2025	BLAPL-12897/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2

3904/2025	22.12.2025	BLAPL-12905/2025	SNEHASISH BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3905/2025	22.12.2025	BLAPL-12922/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3906/2025	22.12.2025	BLAPL-12868/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3907/2025	22.12.2025	BLAPL-12870/2025	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3908/2025	22.12.2025	CONTC-1985/2025	JATADHARI BARIK, S.P.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-16	CONTEMPT
3909/2025	22.12.2025	BLAPL-12856/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
3910/2025	22.12.2025	CONTC-1985/2025	JATADHARI BARIK, S.P.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-16	CONTEMPT
3911/2025	22.12.2025	CRLMC-5407/2025	S.K.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3912/2025	22.12.2025	CRLMC-5411/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3913/2025	22.12.2025	TRPCRL-62/2025	M.NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3914/2025	22.12.2025	TRPCRL-62/2025	S.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
3915/2025	22.12.2025	RPFAM-382/2025	S.BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-02-16	
3916/2025	22.12.2025	RPFAM-380/2025	M.D.BISWAL	C.O.	COURT NO. 16	Order Dtd. 2026-02-16	
3917/2025	22.12.2025	BLAPL-13290/2025	A MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-12-19	BAIL-2
3918/2025	22.12.2025	CRLREV-621/2025	S.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
3919/2025	22.12.2025	TRP (C) - 435/2025	RITURANJAN CHHOTARAY	C.O.	COURT NO. 16	Order Dtd. 2026-02-16	
3920/2025	22.12.2025	RSA-600/2025	J.SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL
3921/2025	22.12.2025	BLAPL-12508/2025	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	BAIL-2
3922/2025	22.12.2025	CMP-1662/2025	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
3923/2025	22.12.2025	BLAPL-13285/2025	SURENDRA BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
3924/2025	22.12.2025	CMP-2012/2025	R.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	
3925/2025	22.12.2025	BLAPL-13273/2025	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
3926/2025	22.12.2025	CMP-2027/2025	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	
3927/2025	22.12.2025	BLAPL-13272/2025	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	BAIL-2

3928/2025	22.12.2025	CMP-1958/2025	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	
3929/2025	22.12.2025	RSA-367/2025	P.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
3930/2025	22.12.2025	BLAPL-13261/2025	M MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	
3931/2025	22.12.2025	CMP-2030/2025	P.K.PANI	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	
3932/2025	22.12.2025	BLAPL-12533/2025	R K MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	BAIL-1
3933/2025	22.12.2025	CMP-1953/2025	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	
3934/2025	22.12.2025	BLAPL-9608/2025	ABINASH SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
3935/2025	22.12.2025	CMP-1961/2025	L.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	
3936/2025	22.12.2025	CMP-34/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
3937/2025	22.12.2025	CMP-1228/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
3938/2025	22.12.2025	CMP-1661/2025	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
3939/2025	22.12.2025	CMP-34/2025	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
3941/2025	22.12.2025	CMP-1348/2025	G.R.PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
3942/2025	22.12.2025	CMP-339/2025	NARAYAN PRASAD PARIJA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
3943/2025	22.12.2025	CMP-1224/2025	D.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
3944/2025	22.12.2025	BLAPL-13001/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
3945/2025	22.12.2025	RSA-208/2025	R.MALLICK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL
3946/2025	22.12.2025	FAO-540/2025	B.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
3947/2025	22.12.2025	CRLMC-5357/2025	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
3948/2025	22.12.2025	CMP-1826/2025	B.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-02-16	
3950/2025	22.12.2025	CMP-1827/2025	B.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-02-16	
3951/2025	22.12.2025	WP (C) - 36221/2025	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-12-18	WRIT BRANCH-1
3952/2025	22.12.2025	CRLREV-1047/2025	P.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	

3953/2025	22.12.2025	WP (C) - 36222/2025	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	WRIT BRANCH-8
3954/2025	22.12.2025	CRLREV- 356/2025	M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
3956/2025	22.12.2025	TRP (C) - 331/2025	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	M.J.C.
3957/2025	22.12.2025	CRLMC- 5375/2025	S.K.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2026-02-09	
3958/2025	22.12.2025	WP (C) - 36224/2025	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-12-18	
3959/2025	22.12.2025	CRLMC- 5333/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-01-05	
3960/2025	22.12.2025	WP (C) - 36225/2025	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-12-18	WRIT BRANCH-8
3961/2025	22.12.2025	CRLREV- 356/2025	D.P.DASH	C.O.	COURT NO. 8	Order Dtd. 2025-12-17	
3962/2025	22.12.2025	WP (C) - 36228/2025	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-12-18	WRIT BRANCH-3
3964/2025	22.12.2025	WP (C) - 36229/2025	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-12-18	WRIT BRANCH-3
3965/2025	22.12.2025	CRLMC- 5370/2025	R.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
3966/2025	22.12.2025	WP (C) - 36108/2025	B. R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
3967/2025	22.12.2025	CRLMC- 5280/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
3968/2025	22.12.2025	WP (C) - 36137/2025	B. R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
3969/2025	22.12.2025	CRLMC- 4139/2025	S.R.SETHI	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
3970/2025	22.12.2025	WP (C) - 36140/2025	B. R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
3971/2025	22.12.2025	CRLMC- 4138/2025	S.R.SETHI	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
3972/2025	22.12.2025	WP (C) - 36154/2025	B. R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
3973/2025	22.12.2025	CRLMC- 5348/2025	B.SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	CRIMINAL MISC

3974/2025	22.12.2025	WP (C) - 36134/2025	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-1
3975/2025	22.12.2025	CRLMC-4133/2025	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
3976/2025	22.12.2025	CRLMC-5047/2025	B.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	CRIMINAL MISC
3977/2025	22.12.2025	WP (C) - 36054/2025	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18	WRIT BRANCH-7
3978/2025	22.12.2025	CRLA-1429/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
3979/2025	22.12.2025	WP (C) - 36233/2025	M. NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7
3980/2025	22.12.2025	RSA-454/2025	S.R.BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-03-16	SECOND APPEAL
3981/2025	22.12.2025	WP (C) - 36263/2025	P. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	WRIT BRANCH-1
3982/2025	22.12.2025	CRLMC-5287/2025	K.S.DAS	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
3983/2025	22.12.2025	CRLMC-5336/2025	R.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
3984/2025	22.12.2025	CRLMC-5340/2025	R.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	CRIMINAL MISC
3985/2025	22.12.2025	CRLMC-5314/2025	R.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
3986/2025	22.12.2025	WP (C) - 36001/2025	D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	WRIT BRANCH-1
3987/2025	22.12.2025	WP (C) - 34300/2025	S. R. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	
3988/2025	22.12.2025	WP (C) - 29693/2025	T. NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
3989/2025	22.12.2025	WP (C) - 25878/2025	R. K. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH (DIVISION BENCH-3)
3990/2025	22.12.2025	WP (C) - 26029/2025	M. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
3992/2025	22.12.2025	WP (C) - 36131/2025	J. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-02-16	WRIT BRANCH-2
3993/2025	22.12.2025	WP (C) - 19175/2025	J. DAS	C.O.	COURT NO. 16	Order Dtd. 2025-12-18	WRIT BRANCH-3
3994/2025	22.12.2025	WP (C) - 33715/2025	N. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18	
3995/2025	22.12.2025	WP (C) - 18527/2025	P. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-12-24	
3996/2025	22.12.2025	WP (C) -	M. DAS	C.O.	COURT NO.	Order Dtd. 2026-01-15	WRIT

		36319/2025			3 OLD		BRANCH-4
3997/2025	22.12.2025	WP (C) - 36320/2025	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	WRIT BRANCH-4
3998/2025	22.12.2025	WP (C) - 19004/2025	A K RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	WRIT BRANCH-1
3999/2025	22.12.2025	WP (C) - 36323/2025	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	WRIT BRANCH-4
4000/2025	22.12.2025	WP (C) - 28428/2025	M. D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-08	WRIT BRANCH-6
4001/2025	22.12.2025	MACA- 543/2023	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	MISC. APPEAL SEC.
4002/2025	22.12.2025	WP (C) - 35900/2025	S. KHADEI	C.O.	COURT NO. 1	Order Dtd. 2025-12-18	WRIT BRANCH-4
4003/2025	22.12.2025	WP (C) - 27951/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8
4004/2025	22.12.2025	WP (C) - 23737/2025	G. N. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-12-22	WRIT BRANCH-4
4005/2025	22.12.2025	WP (C) - 29374/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
4006/2025	22.12.2025	WP (C) - 36310/2025	S. KHADEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	WRIT BRANCH-4
4007/2025	22.12.2025	WP (C) - 31169/2025	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	WRIT BRANCH (DIVISION BENCH-2)
4008/2025	22.12.2025	WP (C) - 36252/2025	G. JAYSINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-18	
4009/2025	22.12.2025	WP (C) - 35910/2025	A. K. JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-18	WRIT BRANCH-1
4010/2025	22.12.2025	CONTC- 4059/2024	B K PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	CONTEMPT
4011/2025	22.12.2025	WP (C) - 36299/2025	S. KHADEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	WRIT BRANCH-3
4012/2025	22.12.2025	CRLA- 192/2024	R SINGH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4013/2025	22.12.2025	WP (C) - 36278/2025	S. KHADEI	C.O.	COURT NO. 5	Order Dtd. 2025-12-19	

4014/2025	22.12.2025	CRLLP-63/2012	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-12-17	BAIL-2
4015/2025	22.12.2025	WP (C) - 35314/2025	S. K. RATH	C.O.	COURT NO. 5	Order Dtd. 2025-12-17	WRIT BRANCH-6
4016/2025	22.12.2025	WP (C) - 35711/2025	T. K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-12-18	
4017/2025	22.12.2025	CRLMC-1634/2023	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMINAL MISC
4018/2025	22.12.2025	ABLAPL-10345/2023	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-27	
4019/2025	22.12.2025	WP (C) - 36114/2025	K. C. MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18	
4020/2025	22.12.2025	CRLMP-181/2024	N C SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-02-13	WRIT BRANCH-4
4021/2025	22.12.2025	WP (C) - 33104/2025	H. K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-12-18	
4022/2025	22.12.2025	CRLMP-181/2024	P K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-13	WRIT BRANCH-4
4023/2025	22.12.2025	WP (C) - 35888/2025	A. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	
4024/2025	22.12.2025	ABLAPL-14145/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-12-18	BAIL-1
4025/2025	22.12.2025	CRLMP-185/2024	A K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	WRIT BRANCH-4
4026/2025	22.12.2025	WP (C) - 32669/2025	S. K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-12-18	
4027/2025	22.12.2025	CRLA-185/2010	B S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-12-19	CRIMINAL APPEAL
4029/2025	22.12.2025	ABLAPL-14150/2025	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-19	
4031/2025	22.12.2025	ABLAPL-14156/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-12-19	
4032/2025	22.12.2025	ABLAPL-14182/2025	CHHABI RANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-30	
4033/2025	22.12.2025	ABLAPL-14209/2025	PRATAP KU. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	BAIL-2
4034/2025	22.12.2025	ABLAPL-14224/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	

4036/2025	22.12.2025	ABLAPL-14225/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4037/2025	22.12.2025	ABLAPL-14227/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4038/2025	22.12.2025	BLAPL-12853/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
4039/2025	22.12.2025	ABLAPL-14230/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	BAIL-1
4040/2025	22.12.2025	BLAPL-12855/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
4041/2025	22.12.2025	ABLAPL-14244/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	
4042/2025	22.12.2025	BLAPL-12921/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
4043/2025	22.12.2025	ABLAPL-14246/2025	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	BAIL-2
4044/2025	22.12.2025	BLAPL-12784/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
4045/2025	22.12.2025	BLAPL-12848/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2
4047/2025	22.12.2025	ABLAPL-14248/2025	SANTOSH SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4048/2025	22.12.2025	CMP-2042/2025	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4049/2025	22.12.2025	ABLAPL-14254/2025	N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4050/2025	22.12.2025	ABLAPL-14258/2025	RANJIT MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	BAIL-1
4051/2025	22.12.2025	ABLAPL-14259/2025	M M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-1
4052/2025	22.12.2025	ABLAPL-14265/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4053/2025	22.12.2025	ABLAPL-14247/2025	DEBADEEPTA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-2
4054/2025	22.12.2025	ABLAPL-14214/2025	AVIRAM PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-2
4055/2025	22.12.2025	CRLMC-5359/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
4057/2025	22.12.2025	CRLMC-4176/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-16	CRIMINAL MISC
4058/2025	22.12.2025	TRP (C) - 419/2025	A. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-12-17	

4059/2025	22.12.2025	BLAPL-12249/2025	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2025-12-17	BAIL-1
4060/2025	22.12.2025	ABLAPL-12403/2025	RASHMIPRAVA DAS	C.O.	COURT NO. 16	Order Dtd. 2025-12-17	BAIL-1
4061/2025	22.12.2025	ABLAPL-12935/2025	D. D. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-11-17	BAIL-1
4063/2025	22.12.2025	ABLAPL-14106/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	BAIL-2
4064/2025	22.12.2025	ABLAPL-14121/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
4067/2025	22.12.2025	CRLMP-1430/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4077/2025	22.12.2025	CMP-516/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-12-18	WRIT BRANCH-3
4078/2025	22.12.2025	CRLREV-1066/2025	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4079/2025	22.12.2025	CRLMC-4158/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17	CRIMINAL MISC
4081/2025	22.12.2025	CRLREV-1067/2025	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4083/2025	22.12.2025	BLAPL-12355/2025	ROHIT KUMAR SUNA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	BAIL-1
4085/2025	22.12.2025	CONTC-4299/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	
4087/2025	22.12.2025	CRLMC-4147/2025	G. S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4089/2025	22.12.2025	CRLREV-823/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4090/2025	22.12.2025	BLAPL-12443/2025	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4092/2025	22.12.2025	BLAPL-12883/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4094/2025	22.12.2025	BLAPL-12935/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4096/2025	22.12.2025	BLAPL-12846/2025	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4099/2025	22.12.2025	WP (C) - 36042/2025	PRATAP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	WRIT BRANCH-2
4102/2025	22.12.2025	WP (C) - 35214/2025	G. R. PATRA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1
4104/2025	22.12.2025	WP (C) - 35421/2025	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	WRIT BRANCH-5
4106/2025	22.12.2025	WP (C) - 35869/2025	L. D. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	

4108/2025	22.12.2025	WP (C) - 28200/2025	B. K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	WRIT BRANCH (DIVISION BENCH-1)
4110/2025	22.12.2025	WP (C) - 35779/2025	B. DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-2
4111/2025	22.12.2025	WP (C) - 23940/2024	D. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
4113/2025	22.12.2025	WP (C) - 36076/2025	S. K. SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
4114/2025	22.12.2025	WP (C) - 33049/2025	A. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-1
4115/2025	22.12.2025	WP (C) - 5565/2025	S. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-15	WRIT BRANCH (DIVISION BENCH-2)
4116/2025	22.12.2025	WP (C) - 36223/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-8
4117/2025	22.12.2025	WP (C) - 23322/2025	S. K. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	WRIT BRANCH-6
4118/2025	22.12.2025	WP (C) - 11182/2025	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	WRIT BRANCH-3
4119/2025	22.12.2025	WP (C) - 35075/2025	G. R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4120/2025	22.12.2025	WP (C) - 33199/2025	P. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	WRIT BRANCH-3
4122/2025	22.12.2025	WP (C) - 33047/2025	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-07	WRIT BRANCH-1
4123/2025	22.12.2025	WP (C) - 32343/2025	D. PATTANAİK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
4124/2025	22.12.2025	CRLA-75/2019	S JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4125/2025	22.12.2025	WP (C) - 32343/2025	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
4126/2025	22.12.2025	CRLA-1/2023	J KAMILA	C.O.	COURT NO. 9 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4127/2025	22.12.2025	WP (C) - 35899/2025	J. R. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-12-18	
4129/2025	22.12.2025	CRLA-432/2024	C R SAHU	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4130/2025	22.12.2025	WP (C) - 35677/2025	L. D. PANDA	C.O.	COURT NO. 7	Order Dtd. 2025-12-18	

4131/2025	22.12.2025	WP (C) - 35902/2025	H. K. MOHANTA	C.O.	COURT NO. 7	Order Dtd. 2025-12-18	WRIT BRANCH-2
4132/2025	22.12.2025	WP (C) - 35491/2025	B. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2025-12-18	WRIT BRANCH-6
4133/2025	22.12.2025	WP (C) - 35972/2025	M.M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2025-12-18	WRIT BRANCH-1
4134/2025	22.12.2025	WP (C) - 35928/2025	M. M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2025-12-18	
4135/2025	22.12.2025	WP (C) - 35978/2025	J. PARIDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1
4136/2025	22.12.2025	WP (C) - 35985/2025	P. K. DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-4
4137/2025	22.12.2025	WP (C) - 35722/2025	R. K. PATNAIK	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-7
4138/2025	22.12.2025	BLAPL- 12755/2025	S.HOTA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	BAIL-1
4139/2025	22.12.2025	WP (C) - 35824/2025	P. K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH (DIVISION BENCH-3)
4140/2025	22.12.2025	WP (C) - 36359/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-4
4141/2025	22.12.2025	WP (C) - 36227/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
4143/2025	22.12.2025	WP (C) - 36226/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-1
4144/2025	22.12.2025	BLAPL- 12734/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
4145/2025	22.12.2025	WP (C) - 34712/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
4146/2025	22.12.2025	WP (C) - 34712/2025	R K PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
4147/2025	22.12.2025	WP (C) - 36380/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	WRIT BRANCH-2
4148/2025	22.12.2025	BLAPL- 11111/2025	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2025-12-12	BAIL-1
4149/2025	22.12.2025	WP (C) - 36382/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	WRIT BRANCH-5
4150/2025	22.12.2025	BLAPL- 13076/2025	ROHIT KUMAR SUNA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	BAIL-2

4151/2025	22.12.2025	BLAPL-13093/2025	A DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	
4152/2025	22.12.2025	WP (C) - 36656/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISION BENCH-2)
4153/2025	22.12.2025	WP (C) - 36657/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-5
4154/2025	22.12.2025	WP (C) - 36655/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-6
4155/2025	22.12.2025	WP (C) - 36648/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-2
4157/2025	22.12.2025	WP (C) - 36145/2025	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-7
4158/2025	22.12.2025	WP (C) - 36232/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7
4159/2025	22.12.2025	WP (C) - 36312/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4
4160/2025	22.12.2025	WP (C) - 36315/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4
4162/2025	22.12.2025	WP (C) - 36365/2025	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-4
4163/2025	22.12.2025	WP (C) - 35727/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-4
4164/2025	22.12.2025	WP (C) - 36415/2025	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-4
4165/2025	22.12.2025	WP (C) - 36502/2025	B P TANGA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	
4166/2025	22.12.2025	WP (C) - 36399/2025	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-8
4167/2025	22.12.2025	WP (C) - 35432/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-4
4169/2025	22.12.2025	WP (C) - 36066/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-8
4170/2025	22.12.2025	WP (C) - 36556/2025	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-2
4171/2025	22.12.2025	WP (C) - 36103/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	

4172/2025	22.12.2025	WP (C) - 36556/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-2
4173/2025	22.12.2025	WP (C) - 36115/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	WRIT BRANCH-4
4174/2025	22.12.2025	WP (C) - 35301/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-17	
4175/2025	22.12.2025	RSA- 381/2022	P K DAS	C.O.	COURT NO. 7	Order Dtd. 2026-03-23	SECOND APPEAL
4177/2025	22.12.2025	WP (C) - 34452/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-17	WRIT BRANCH (DIVISION BENCH-2)
4178/2025	22.12.2025	WP (C) - 34455/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH-5
4179/2025	22.12.2025	WP (C) - 34466/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH-8
4180/2025	22.12.2025	WP (C) - 34593/2025	T K SWAIN	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	
4181/2025	22.12.2025	WP (C) - 34469/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-2)
4182/2025	22.12.2025	WP (C) - 34539/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-2)
4184/2025	22.12.2025	WP (C) - 35342/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH-6
4185/2025	22.12.2025	WP (C) - 35375/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	
4186/2025	22.12.2025	WP (C) - 33883/2025	T K SWAIN	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH-7
4187/2025	22.12.2025	WP (C) - 35377/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH-6
4188/2025	22.12.2025	WP (C) - 35384/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-12-19	WRIT BRANCH-6
4190/2025	22.12.2025	WP (C) - 34786/2025	SANGRAM KESHARI MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-15	WRIT BRANCH-8
4192/2025	22.12.2025	WP (C) - 35445/2025	S K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-02-20	WRIT BRANCH-7
4193/2025	22.12.2025	WP (C) - 35719/2025	BISWARANJAN DALAI	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-1

4194/2025	22.12.2025	WP (C) - 34484/2025	S K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-8
4195/2025	22.12.2025	CRLA-776/2019	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4196/2025	22.12.2025	WP (C) - 21449/2025	A B MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-02-27	WRIT BRANCH-6
4198/2025	22.12.2025	WP (C) - 22823/2025	A B MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-03-05	
4199/2025	22.12.2025	CMP-919/2018	M PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-8
4201/2025	22.12.2025	WP (C) - 1154/2021	G C JENA	C.O.	COURT NO. 21	Order Dtd. 2025-12-15	WRIT BRANCH-3
4202/2025	22.12.2025	CONTC-5230/2024	T SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	
4205/2025	22.12.2025	BLAPL-12316/2025	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-12-17	BAIL-1
4206/2025	22.12.2025	BLAPL-12436/2025	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-12-17	BAIL-1
4207/2025	22.12.2025	WP (C) - 30049/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-3
4208/2025	22.12.2025	WP (C) - 30053/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-3
4210/2025	22.12.2025	WP (C) - 30056/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-3
4212/2025	22.12.2025	WP (C) - 30152/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-5
4213/2025	22.12.2025	WP (C) - 63/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-6
4214/2025	22.12.2025	WP (C) - 64/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-6
4215/2025	22.12.2025	WP (C) - 66/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-6
4216/2025	22.12.2025	WP (C) - 68/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-6
4217/2025	22.12.2025	WP (C) - 70/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-6
4218/2025	22.12.2025	WP (C) -	R K BARIK	C.O.	COURT NO.	Order Dtd. 2025-12-19	WRIT

		75/2023			21		BRANCH-6
4219/2025	22.12.2025	BLAPL-12341/2025	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-12-17	
4220/2025	22.12.2025	WP (C) - 35891/2025	GOPABANDHU DASH	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	
4221/2025	22.12.2025	WP (C) - 72/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-6
4222/2025	22.12.2025	BLAPL-12887/2025	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-12-18	
4223/2025	22.12.2025	WP (C) - 329/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4224/2025	22.12.2025	BLAPL-12702/2025	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-12-18	
4225/2025	22.12.2025	WP (C) - 330/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4226/2025	22.12.2025	BLAPL-12934/2025	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-12-18	BAIL-2
4227/2025	22.12.2025	WP (C) - 331/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4228/2025	22.12.2025	WP (C) - 332/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4229/2025	22.12.2025	WP (C) - 1526/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4230/2025	22.12.2025	WP (C) - 1527/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4231/2025	22.12.2025	WP (C) - 1528/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4232/2025	22.12.2025	WP (C) - 1529/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4233/2025	22.12.2025	WP (C) - 1530/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4234/2025	22.12.2025	WP (C) - 1531/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4235/2025	22.12.2025	WP (C) - 1532/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4237/2025	22.12.2025	WP (C) - 1533/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4238/2025	22.12.2025	WP (C) - 1534/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2

4239/2025	22.12.2025	WP (C) - 1536/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4240/2025	22.12.2025	WP (C) - 1538/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4241/2025	22.12.2025	WP (C) - 1540/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4242/2025	22.12.2025	BLAPL- 13166/2025	J. P. KAR	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	
4243/2025	22.12.2025	BLAPL- 13152/2025	J. P. KAR	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	
4244/2025	22.12.2025	WP (C) - 1541/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4245/2025	22.12.2025	WP (C) - 1542/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4246/2025	22.12.2025	WP (C) - 1543/2023	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH-2
4249/2025	22.12.2025	RSA- 624/2025	L. D. SAHOO A	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	
4251/2025	22.12.2025	BLAPL- 13257/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	
4252/2025	22.12.2025	BLAPL- 12814/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	
4253/2025	22.12.2025	BLAPL- 12320/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
4254/2025	22.12.2025	BLAPL- 12318/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
4255/2025	22.12.2025	WP (C) - 36546/2025	D. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	
4256/2025	22.12.2025	BLAPL- 12314/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
4257/2025	22.12.2025	WP (C) - 36515/2025	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	WRIT BRANCH-7
4258/2025	22.12.2025	BLAPL- 12323/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	
4259/2025	22.12.2025	WP (C) - 35885/2025	B. K. SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	WRIT BRANCH-6

4260/2025	22.12.2025	WP (C) - 35914/2025	B. K. SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	WRIT BRANCH-8
4261/2025	22.12.2025	WP (C) - 33319/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-12-16	WRIT BRANCH-6
4262/2025	22.12.2025	WP (C) - 35908/2025	B. K. SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	WRIT BRANCH-1
4263/2025	22.12.2025	WP (C) - 35085/2025	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-12-17	WRIT BRANCH-1
4264/2025	22.12.2025	WP (C) - 35753/2025	P. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
4265/2025	22.12.2025	WP (C) - 36261/2025	B. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-6
4266/2025	22.12.2025	WP (C) - 33352/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-16	WRIT BRANCH-6
4267/2025	22.12.2025	WP (C) - 36424/2025	T. K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-5
4268/2025	22.12.2025	WP (C) - 33362/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-16	WRIT BRANCH (DIVISION BENCH-1)
4269/2025	22.12.2025	WP (C) - 35995/2025	S. B. ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	
4270/2025	22.12.2025	WP (C) - 33363/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-16	
4271/2025	22.12.2025	WP (C) - 36037/2025	T. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-7
4272/2025	22.12.2025	WP (C) - 33364/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-16	WRIT BRANCH-8
4273/2025	22.12.2025	WP (C) - 29414/2025	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-3
4274/2025	22.12.2025	WP (C) - 33222/2025	S. K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
4275/2025	22.12.2025	WP (C) - 29919/2025	R. K. MUKHI	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-2
4276/2025	22.12.2025	WP (C) - 36387/2025	M. R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-2
4277/2025	22.12.2025	WP (C) - 32170/2025	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 8	Order Dtd. 2025-12-18	WRIT BRANCH-4
4278/2025	22.12.2025	WP (C) - 33194/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-12-17	

4279/2025	22.12.2025	WP (C) - 33191/2025	S. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-12-19	WRIT BRANCH-3
4280/2025	22.12.2025	WP (C) - 29505/2025	S. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-12-19	WRIT BRANCH-6
4281/2025	22.12.2025	WP (C) - 29136/2025	S. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-12-19	WRIT BRANCH-2
4282/2025	22.12.2025	WP (C) - 29208/2025	S. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-12-19	WRIT BRANCH-5
4283/2025	22.12.2025	WP (C) - 31463/2025	R. K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-12-19	
4284/2025	22.12.2025	WP (C) - 35388/2025	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-3)
4286/2025	22.12.2025	CRLMC- 5410/2025	M.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-18	
4287/2025	22.12.2025	CRLREV- 1053/2025	B.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-17	
4289/2025	22.12.2025	CMP- 2039/2025	D.P.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	
4291/2025	22.12.2025	CMP- 1951/2025	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	
4292/2025	22.12.2025	CMP- 1784/2025	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4294/2025	22.12.2025	CRLMP- 1378/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4297/2025	22.12.2025	CRLMP- 1541/2025	TUSHAR KANTA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4299/2025	22.12.2025	CRLMP- 1550/2025	J.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4300/2025	22.12.2025	CRLMP- 1683/2025	S.S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4302/2025	22.12.2025	CRLMC- 5399/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4304/2025	22.12.2025	CRLMC- 5425/2025	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	CRIMINAL MISC
4312/2025	22.12.2025	BLAPL- 13184/2025	T R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4314/2025	22.12.2025	BLAPL-	T R DAS	C.O.	COURT NO.	Order Dtd. 2025-12-19	

		13167/2025			23		
4315/2025	22.12.2025	WP (C) - 5560/2024	D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	WRIT BRANCH-2
4317/2025	22.12.2025	WP (C) - 37449/2023	S C D DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-16	WRIT BRANCH-6
4319/2025	22.12.2025	WP (C) - 24951/2021	B SAMAL	C.O.	COURT NO. 23		WRIT BRANCH-4
4321/2025	22.12.2025	WP (C) - 24996/2021	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-15	WRIT BRANCH-4
4322/2025	22.12.2025	CMAPL- 238/2025	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4323/2025	22.12.2025	RSA- 237/2007	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	SECOND APPEAL
4327/2025	22.12.2025	WP (C) - 36298/2025	A. K. JATI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
4329/2025	22.12.2025	WA- 1921/2025	M DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	
4330/2025	22.12.2025	WA- 1920/2025	M DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	
4331/2025	22.12.2025	WP (C) - 35169/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-12-17	
4332/2025	22.12.2025	WA- 1905/2025	M DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT APPEAL
4333/2025	22.12.2025	WP (C) - 31344/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5
4334/2025	22.12.2025	CRLMC- 5394/2025	PRAKASH CHANDRA DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-18	
4335/2025	22.12.2025	WP (C) - 36151/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
4336/2025	22.12.2025	BLAPL- 13150/2025	R SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	
4337/2025	22.12.2025	BLAPL- 13102/2025	BIRAJA PRASAD NANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	
4338/2025	22.12.2025	CRLMC- 5395/2025	PRAKASH CHANDRA DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-18	
4339/2025	22.12.2025	BLAPL- 13159/2025	N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	
4340/2025	22.12.2025	WP (C) - 36029/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
4341/2025	22.12.2025	BLAPL-	RAMESH KUMAR	C.O.	CHIEF	Order Dtd. 2025-12-19	BAIL-2

		13160/2025	MUKHI		JUSTICE'S COURT		
4343/2025	22.12.2025	WP (C) - 36384/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-1)
4344/2025	22.12.2025	BLAPL-13151/2025	BP TANGA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	
4345/2025	22.12.2025	WP (C) - 36077/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	WRIT BRANCH-2
4346/2025	22.12.2025	BLAPL-13148/2025	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	
4347/2025	22.12.2025	BLAPL-13157/2025	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	BAIL-2
4348/2025	22.12.2025	BLAPL-10354/2025	M BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	BAIL-1
4349/2025	22.12.2025	BLAPL-13425/2025	PK MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	BAIL-1
4350/2025	22.12.2025	WP (C) - 36159/2025	B B ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-18	WRIT BRANCH-8
4351/2025	22.12.2025	BLAPL-13163/2025	RK MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-19	BAIL-1
4352/2025	22.12.2025	CRLREV-836/2025	R R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-22	
4353/2025	22.12.2025	BLAPL-12836/2025	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4354/2025	22.12.2025	BLAPL-12840/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4355/2025	22.12.2025	BLAPL-12832/2025	N PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	BAIL-1
4356/2025	22.12.2025	BLAPL-12831/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4358/2025	22.12.2025	BLAPL-12818/2025	BK DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4359/2025	22.12.2025	BLAPL-12393/2025	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4360/2025	22.12.2025	BLAPL-12903/2025	JP KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4361/2025	22.12.2025	WP (C) - 25611/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4362/2025	22.12.2025	BLAPL-12959/2025	C RANA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4363/2025	22.12.2025	BLAPL-12962/2025	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	

4364/2025	22.12.2025	BLAPL-13011/2025	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4365/2025	22.12.2025	BLAPL-12835/2025	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4366/2025	22.12.2025	BLAPL-12817/2025	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4367/2025	22.12.2025	WP (C) - 21675/2024	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
4368/2025	22.12.2025	BLAPL-13214/2025	PK PAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-19	
4369/2025	22.12.2025	WP (C) - 23594/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4370/2025	22.12.2025	BLAPL-13212/2025	PK PAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4371/2025	22.12.2025	WP (C) - 24885/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4372/2025	22.12.2025	BLAPL-13208/2025	BB MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4373/2025	22.12.2025	WP (C) - 24268/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4374/2025	22.12.2025	BLAPL-13252/2025	DP DASH	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	BAIL-2
4375/2025	22.12.2025	WP (C) - 25611/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4376/2025	22.12.2025	BLAPL-13215/2025	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4377/2025	22.12.2025	WP (C) - 25582/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4378/2025	22.12.2025	WP (C) - 36630/2025	L. D. PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1
4379/2025	22.12.2025	BLAPL-13088/2025	RK MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	
4380/2025	22.12.2025	WP (C) - 25538/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4381/2025	22.12.2025	WP (C) - 36355/2025	L. D. PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4
4382/2025	22.12.2025	BLAPL-13082/2025	RK MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	BAIL-2
4383/2025	22.12.2025	WP (C) - 25328/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4384/2025	22.12.2025	WP (C) - 25322/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4386/2025	22.12.2025	WP (C) - 25298/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	

4387/2025	22.12.2025	WP (C) - 25296/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4389/2025	22.12.2025	WP (C) - 25286/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4390/2025	22.12.2025	WP (C) - 25283/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4391/2025	22.12.2025	WP (C) - 25282/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4392/2025	22.12.2025	WP (C) - 25254/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4393/2025	22.12.2025	WP (C) - 24470/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4394/2025	22.12.2025	WP (C) - 24280/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4395/2025	22.12.2025	WP (C) - 24276/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4396/2025	22.12.2025	WP (C) - 24270/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4397/2025	22.12.2025	WP (C) - 23763/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4398/2025	22.12.2025	WP (C) - 23594/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4399/2025	22.12.2025	WP (C) - 23584/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
4400/2025	22.12.2025	CRLMC- 5396/2025	J.KAMILA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	CRIMINAL MISC
4401/2025	22.12.2025	CRLMC- 5372/2025	J.KAMILA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4402/2025	22.12.2025	CRLMC- 5423/2025	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4403/2025	22.12.2025	FAO- 524/2025	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	
4404/2025	22.12.2025	WP (C) - 42265/2023	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	WRIT BRANCH-2
4405/2025	22.12.2025	ABLAPL- 14191/2025	DR. BACHASPATI DASH	C.O.	COURT NO. 23		
4406/2025	22.12.2025	WP (C) - 42265/2023	N D TRIPAHY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	WRIT BRANCH-2
4407/2025	22.12.2025	TRP (C) - 385/2023	S P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	M.J.C.

4408/2025	22.12.2025	ABLAPL-14191/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4409/2025	22.12.2025	ABLAPL-14217/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4410/2025	22.12.2025	BLAPL-12833/2025	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2025-12-18	
4411/2025	22.12.2025	BLAPL-12381/2025	MD BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4412/2025	22.12.2025	WP (C) - 31475/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	WRIT BRANCH-6
4413/2025	22.12.2025	WP (C) - 34101/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	
4414/2025	22.12.2025	BLAPL-13179/2025	HK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4415/2025	22.12.2025	BLAPL-13173/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4416/2025	22.12.2025	BLAPL-10492/2025	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4417/2025	22.12.2025	WP (C) - 31480/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	
4418/2025	22.12.2025	BLAPL-13177/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4419/2025	22.12.2025	WP (C) - 35463/2025	S. KHADEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	WRIT BRANCH-7
4420/2025	22.12.2025	WP (C) - 31570/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	WRIT BRANCH-3
4421/2025	22.12.2025	BLAPL-13188/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4422/2025	22.12.2025	WP (C) - 35903/2025	S. KHADEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	WRIT BRANCH-8
4423/2025	22.12.2025	BLAPL-13176/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4424/2025	22.12.2025	WP (C) - 31630/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	WRIT BRANCH-2
4425/2025	22.12.2025	WP (C) - 35964/2025	S. KHADEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4426/2025	22.12.2025	BLAPL-13286/2025	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	

4427/2025	22.12.2025	WP (C) - 31634/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	
4428/2025	22.12.2025	WP (C) - 35962/2025	S. KHADEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4429/2025	22.12.2025	BLAPL- 13287/2025	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4430/2025	22.12.2025	WP (C) - 33348/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	WRIT BRANCH-6
4431/2025	22.12.2025	ABLAPL- 14144/2025	D MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4433/2025	22.12.2025	ABLAPL- 14212/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	BAIL-1
4434/2025	22.12.2025	ABLAPL- 14199/2025	G JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	BAIL-1
4436/2025	22.12.2025	ABLAPL- 14229/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4437/2025	22.12.2025	ABLAPL- 14232/2025	DK PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4438/2025	22.12.2025	ABLAPL- 14253/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	
4439/2025	22.12.2025	ABLAPL- 13990/2025	C SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-16	
4443/2025	22.12.2025	BLAPL- 12307/2025	M. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	BAIL-1
4444/2025	22.12.2025	BLAPL- 12981/2025	MANGU NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	BAIL-2
4445/2025	22.12.2025	BLAPL- 12977/2025	BB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	BAIL-2
4446/2025	22.12.2025	BLAPL- 12980/2025	AK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4447/2025	22.12.2025	BLAPL- 12976/2025	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	BAIL-2
4448/2025	22.12.2025	CRLMC- 3971/2025	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	
4449/2025	22.12.2025	ABLAPL- 14168/2025	ADYASA PATI	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
4454/2025	22.12.2025	WP (C) - 11540/2022	P K DAS	C.O.	COURT NO. 17	Order Dtd. 5000-01-01	WRIT BRANCH-1
4456/2025	22.12.2025	ABLAPL- 14164/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4457/2025	22.12.2025	ABLAPL- 14228/2025	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	

4458/2025	22.12.2025	ABLAPL-14176/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
4459/2025	22.12.2025	ABLAPL-14167/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1
4460/2025	22.12.2025	BLAPL-12830/2025	D BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
4461/2025	22.12.2025	ABLAPL-14195/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	BAIL-1
4462/2025	22.12.2025	ABLAPL-14250/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	
4464/2025	22.12.2025	BLAPL-12328/2025	DIPTIREKHA NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
4465/2025	22.12.2025	CRLREV-1024/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-17	
4466/2025	22.12.2025	WP (C) - 35623/2025	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	WRIT BRANCH-4
4468/2025	22.12.2025	WP (C) - 5558/2022	A DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	WRIT BRANCH-5
4469/2025	22.12.2025	WP (C) - 5558/2022	A DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	WRIT BRANCH-5
4470/2025	22.12.2025	WP (C) - 5558/2022	S MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	WRIT BRANCH-5
4471/2025	22.12.2025	WP (C) - 24996/2021	NIRANJAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-15	WRIT BRANCH-4
4473/2025	22.12.2025	FAO-50/2021	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4474/2025	22.12.2025	FAO-107/2019	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4475/2025	22.12.2025	FAO-168/2016	KISTISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4476/2025	22.12.2025	FAO-653/2020	P N NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4477/2025	22.12.2025	FAO-203/2021	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4478/2025	22.12.2025	FAO-272/2016	J DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4479/2025	22.12.2025	FAO-	P N NAYAK	C.O.	COURT NO.	Order Dtd. 2025-12-12	MISC.

		272/2016			3 OLD		APPEAL SEC.
4480/2025	22.12.2025	FAO-280/2017	G C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4481/2025	22.12.2025	CRLMC-3868/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4482/2025	22.12.2025	FAO-49/2021	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4483/2025	22.12.2025	CRLMC-5417/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18	
4484/2025	22.12.2025	FAO-654/2020	RAMESH CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-12	MISC. APPEAL SEC.
4485/2025	22.12.2025	CRLMC-5409/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18	
4487/2025	22.12.2025	CONTC-3184/2025	A.PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19	
4488/2025	22.12.2025	RVWPET-287/2025	S.SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
4489/2025	22.12.2025	RVWPET-287/2025	S.SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
4490/2025	22.12.2025	CRLMC-5429/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
4492/2025	22.12.2025	BLAPL-12866/2025	S CHOUDHURYI	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
4493/2025	22.12.2025	CRLMC-5316/2025	L.D.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
4494/2025	22.12.2025	CRLMC-5315/2025	L.D.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	
4495/2025	22.12.2025	ABLAPL-14221/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	
4497/2025	22.12.2025	ABLAPL-14223/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	BAIL-1
4498/2025	22.12.2025	ABLAPL-14250/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	
4499/2025	22.12.2025	ABLAPL-14266/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	BAIL-1
4500/2025	22.12.2025	ABLAPL-14515/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	
4504/2025	22.12.2025	BLAPL-12818/2025	AMIYA KUMAR TARAI	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	
4513/2025	22.12.2025	CRLREV-1045/2025	D.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2026-01-28	
4516/2025	22.12.2025	BLAPL-13195/2025	L N RAYATSINGH	C.O.	COURT NO. 2	Order Dtd. 2025-12-19	BAIL-2
4518/2025	22.12.2025	BLAPL-13198/2025	L N RAYATSINGH	C.O.	COURT NO. 2	Order Dtd. 2025-12-19	

3879/2025	22.12.2025	BLAPL-12341/2025	GOPAL KRUSHNA SAMANTA	GENERAL		Order Dtd. 2025-12-17	
3891/2025	22.12.2025	WPCRL-156/2025	SK DASMOHAPATRA	GENERAL		Order Dtd. 2025-12-16	
3896/2025	22.12.2025	BLAPL-11938/2025	S S SARANGI	GENERAL		Order Dtd. 2025-12-15	
3940/2025	22.12.2025	CRLMP-1652/2025	RESHMA BEHERA	GENERAL		Order Dtd. 2025-12-19	
3949/2025	22.12.2025	BLAPL-13261/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-12-19	
3955/2025	22.12.2025	CRLMC-4683/2025	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2025-12-16	
3963/2025	22.12.2025	BLAPL-12890/2025	BASUDEV BARIK	GENERAL		Final Order	
3991/2025	22.12.2025	WP (C) - 34465/2025	SURENDRA BEHERA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-7
4028/2025	22.12.2025	WP (C) - 34298/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-1
4030/2025	22.12.2025	WP (C) - 33415/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-16	WRIT BRANCH-4
4035/2025	22.12.2025	WP (C) - 32742/2025	ADITYA PRATAP NAYAK	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-2
4046/2025	22.12.2025	WP (C) - 1520/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH-7
4056/2025	22.12.2025	WP (C) - 31498/2025	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-12-16	WRIT BRANCH-7
4062/2025	22.12.2025	WP (C) - 22272/2025	KABITA PATRA	GENERAL		Judgement Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-2)
4075/2025	22.12.2025	WP (C) - 9617/2023	JAYDEV BHOI	GENERAL		Order Dtd. 2025-12-13	WRIT BRANCH (DIVISION BENCH-3)
4121/2025	22.12.2025	CRLA-192/2008	SURYAKANTA PALAI	GENERAL		Judgement Dtd. 2024-07-01	CRIMINAL APPEAL
4128/2025	22.12.2025	ABLAPL-14098/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-12-16	
4142/2025	22.12.2025	ABLAPL-14298/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-12-19	BAIL-1

4156/2025	22.12.2025	RPFAM-48/2025	ROMANI DAS	GENERAL		Order Dtd. 2025-12-19	
4161/2025	22.12.2025	ABLAPL-14303/2025	KEDARNATH SAHOO	GENERAL		Order Dtd. 2025-12-22	
4168/2025	22.12.2025	WA-520/2020	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-12-19	WRIT APPEAL
4176/2025	22.12.2025	WP (C) - 34712/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-12-19	
4183/2025	22.12.2025	TRP (C) - 385/2025	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2025-12-05	
4191/2025	22.12.2025	BLAPL-12625/2025	ANANYA	GENERAL		Judgement Dtd. 2025-12-18	
4197/2025	22.12.2025	ABLAPL-13966/2025	PRATYASISH MOHANTY	GENERAL		Order Dtd. 2025-12-16	BAIL-1
4200/2025	22.12.2025	WP (C) - 19721/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-06-28	WRIT BRANCH-3
4203/2025	22.12.2025	WP (C) - 17456/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-11	WRIT BRANCH-5
4204/2025	22.12.2025	WP (C) - 25618/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-3
4209/2025	22.12.2025	FAO-337/2019	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.
4211/2025	22.12.2025	FAO-337/2019	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	MISC. APPEAL SEC.
4236/2025	22.12.2025	OJC-9242/2000	JAGANATHA MAHAPATRO	GENERAL		Petition With Annexures	
4248/2025	22.12.2025	WP (C) - 19017/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-19	WRIT BRANCH-1
4250/2025	22.12.2025	WP (C) - 5577/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-28	WRIT BRANCH-5
4285/2025	22.12.2025	CRLREV-702/2025	SUNIL KUMAR PALAI	GENERAL		Order Dtd. 2025-12-18	
4305/2025	22.12.2025	WP (C) - 11716/2025	PINKEY PATRA	GENERAL		Entire Document	
4307/2025	22.12.2025	WP (C) - 11716/2025	PINKEY PATRA	GENERAL		Entire Document	
4342/2025	22.12.2025	BLAPL-13186/2025	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2025-12-19	
4357/2025	22.12.2025	WP (C) - 12429/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-06	WRIT BRANCH-4

4388/2025	22.12.2025	BLAPL-12508/2025	GOPAL KRUSHNA SAMANTA	GENERAL		Order Dtd. 2025-12-18	BAIL-2
4432/2025	22.12.2025	BLAPL-13155/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-12-19	
4435/2025	22.12.2025	BLAPL-13181/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-12-19	
4440/2025	22.12.2025	BLAPL-13194/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-12-19	BAIL-2
4441/2025	22.12.2025	BLAPL-13204/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-12-19	BAIL-1
4442/2025	22.12.2025	WA-1695/2024	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2025-12-15	WRIT APPEAL
4450/2025	22.12.2025	BLAPL-12884/2025	SOMADATTA MAHAPATRA	GENERAL		Order Dtd. 2025-12-18	
4451/2025	22.12.2025	CONTC-5976/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-19	
4452/2025	22.12.2025	CONTC-5977/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-19	
4453/2025	22.12.2025	CONTC-5979/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-19	
4455/2025	22.12.2025	CONTC-3544/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-19	
4463/2025	22.12.2025	WP (C) - 32208/2023	BHOJARAJ SENAPATI	GENERAL		Judgement Dtd. 2025-12-19	WRIT BRANCH-4
4467/2025	22.12.2025	WP (C) - 21135/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-04	
4472/2025	22.12.2025	BLAPL-13367/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-22	BAIL-1
4486/2025	22.12.2025	WP (C) - 34620/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-16	
4491/2025	22.12.2025	ABLAPL-14365/2025	BABITA DAS	GENERAL		Order Dtd. 2025-12-22	BAIL-2
4065/2025	22.12.2025	ABLAPL-14178/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-12-18	
4066/2025	22.12.2025	BLAPL-12306/2025	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-12-17	BAIL-1
4068/2025	22.12.2025	BLAPL-12571/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-18	BAIL-1
4069/2025	22.12.2025	WP (C) - 12001/2023	D NAYAK	GENERAL		Misc.case	WRIT BRANCH (DIVISION BENCH-1)
4070/2025	22.12.2025	BLAPL-9616/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-18	BAIL-2
4071/2025	22.12.2025	WA-51/2015	S DAS	GENERAL		Order Dtd. 2015-08-28 Petition,Annexure,	WRIT APPEAL

4072/2025	22.12.2025	WP (C) - 11054/2014	S DAS	GENERAL		Order Dtd. 2015-02-03 Petition, Annexure,	
4073/2025	22.12.2025	WP (C) - 6599/2017	S C MEKAP	GENERAL		Entire Order	WRIT BRANCH-5
4074/2025	22.12.2025	WP (C) - 2221/2009	U CHHOTARAY	GENERAL		Order Dtd. 2022-03-23	WRIT BRANCH (DIVISION BENCH)
4076/2025	22.12.2025	RSA- 356/2023	D PATTANAİK	GENERAL		Order Dtd. 2025-09-15	SECOND APPEAL
4080/2025	22.12.2025	CMP- 1930/2025	K C PANDA	GENERAL		Order Dtd. 2025-12-04	
4082/2025	22.12.2025	CMP- 153/2024	R M NAYAK	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-7
4084/2025	22.12.2025	WP (C) - 32174/2024	JEEBAN	GENERAL		Order Dtd. 2025-01-21	
4086/2025	22.12.2025	WP (C) - 34995/2025	JEEBAN	GENERAL		Order Dtd. 2025-12-16	
4088/2025	22.12.2025	WP (C) - 27297/2024	M R BARIK	GENERAL		Order Dtd. 2025-12-08	
4091/2025	22.12.2025	WP (C) - 36012/2025	M R BARIK	GENERAL		Order Dtd. 2025-12-17	
4093/2025	22.12.2025	RSA- 494/2025	M R BARIK	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL
4095/2025	22.12.2025	BLAPL- 9853/2025	K K NATH	GENERAL		Order Dtd. 2025-09-24	BAIL-2
4097/2025	22.12.2025	WP (C) - 36401/2025	J P KAR	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-7
4098/2025	22.12.2025	WP (C) - 35001/2025	J P KAR	GENERAL		Order Dtd. 2026-01-06	
4100/2025	22.12.2025	WP (C) - 34371/2025	P K JENA	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH (DIVISION BENCH-3)
4101/2025	22.12.2025	WP (C) - 35021/2025	P K JENA	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH-1
4103/2025	22.12.2025	WP (C) - 35103/2025	P K JENA	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH-6
4105/2025	22.12.2025	CRLMC- 5283/2025	S DASH	GENERAL		Order Dtd. 2025-12-16	
4107/2025	22.12.2025	WP (C) - 34638/2025	D BISWAL	GENERAL		Order Dtd. 2025-12-10	

4109/2025	22.12.2025	WP (C) - 35242/2025	D BISWAL	GENERAL		Order Dtd. 2025-12-12	
4112/2025	22.12.2025	WP (C) - 35981/2025	D BISWAL	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH-1
4189/2025	22.12.2025	WP (C) - 33343/2025	BALARAM SINGH	GENERAL		Order Dtd. 2025-12-15	
4247/2025	22.12.2025	WP (C) - 3563/2016	G C JENA	GENERAL		Order Dtd. 2016-02-29	
4288/2025	22.12.2025	WP (C) - 9375/2012	L SAHOO	GENERAL		Order Dtd. 2017-09-15	
4290/2025	22.12.2025	WP (C) - 33585/2021	M K RATH	GENERAL		Order Dtd. 2025-09-22	WRIT BRANCH-5
4293/2025	22.12.2025	CMP- 1935/2025	S C DAS	GENERAL		Order Dtd. 2025-12-16	
4295/2025	22.12.2025	ABLAPL- 14171/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-12-18	
4296/2025	22.12.2025	WP (C) - 17409/2025	S K NAYAK	GENERAL		Order Dtd. 2025-07- 09Petition With Annexures,	WRIT BRANCH-2
4298/2025	22.12.2025	ABLAPL- 14278/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-12-22	
4301/2025	22.12.2025	ABLAPL- 14272/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-12-22	BAIL-1
4303/2025	22.12.2025	CRLMC- 3896/2014	P K PARIDA	GENERAL		Order Dtd. 2014-09-03	
4306/2025	22.12.2025	WP (C) - 1109/2022	S BHUYAN	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-2
4308/2025	22.12.2025	WP (C) - 2248/2022	H K MALLICK	GENERAL		Order Dtd. 2025-11-25	WRIT BRANCH-3
4309/2025	22.12.2025	WP (C) - 5413/2023	H K MALLICK	GENERAL		Order Dtd. 2025-12-16	WRIT BRANCH-4
4310/2025	22.12.2025	CMP- 2049/2025	P K PAL	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-5
4311/2025	22.12.2025	WP (C) - 29274/2025	S K JATA	GENERAL		Order Dtd. 2025-10-28	WRIT BRANCH-7
4313/2025	22.12.2025	WP (C) - 29285/2024	S K JATA	GENERAL		Order Dtd. 2024-11-26	
4316/2025	22.12.2025	WP (C) - 32962/2025	R C MALLICK	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-4
4318/2025	22.12.2025	WP (C) - 32959/2025	R C MALLICK	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-1

4320/2025	22.12.2025	WP (C) - 32549/2025	R C MALLICK	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-3)
4324/2025	22.12.2025	WP (C) - 32954/2025	R C MALLICK	GENERAL		Order Dtd. 2025-12-19	
4325/2025	22.12.2025	CRLMC- 3301/2025	K DAS	GENERAL		Order Dtd. 2025-09-23	
4326/2025	22.12.2025	WP (C) - 19175/2025	S SAMAL	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-3
4328/2025	22.12.2025	WP (C) - 35985/2025	P K DUHA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-4
4385/2025	22.12.2025	WP (C) - 10078/2016	Y DAS	GENERAL		Order Dtd. 2025-12- 09Petition With Annexures,	WRIT BRANCH-2
4496/2025	22.12.2025	GCRLA- 1/2013	S DAS	GENERAL		Order Dtd. 2013-05-03	CRIMINAL APPEAL
4501/2025	22.12.2025	CMP- 131/2023	L ACHARI	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-6
4502/2025	22.12.2025	WP (C) - 28685/2022	B DAS	GENERAL		Order Dtd. 2022-11-09	WRIT BRANCH (DIVISION BENCH-1)
4503/2025	22.12.2025	OJC- 14414/1997	S DAS	GENERAL		Order Dtd. 2014-05-08	
4505/2025	22.12.2025	MSA- 45/2024	P K SWAIN	GENERAL		Order Dtd. 2025-12-22	
4506/2025	22.12.2025	WP (C) - 16602/2025	P. ADHIKARI	GENERAL		Order Dtd. 2025-06-19	
4507/2025	22.12.2025	MSA- 44/2024	P K SWAIN	GENERAL		Order Dtd. 2025-12-22	
4508/2025	22.12.2025	WP (C) - 11588/2022	S S PATI	GENERAL		Order Dtd. 2025-09-20	WRIT BRANCH-1
4509/2025	22.12.2025	WP (C) - 11592/2022	S S PATI	GENERAL		Order Dtd. 2025-09-20	WRIT BRANCH-1
4510/2025	22.12.2025	RFA- 10/2009	S S JENA	GENERAL		PetitionAnnexure, Entire Order,	
4511/2025	22.12.2025	OJC- 10647/1996	S DAS	GENERAL		Order Dtd. 1997-08-13	
4512/2025	22.12.2025	MA- 471/1997	S DAS	GENERAL		Order Dtd. 1997-08-13	MISC. APPEAL

							SEC.
4514/2025	22.12.2025	WP (C) - 9203/2020	D SAMAL	GENERAL		Order Dtd. 2021-07-14	WRIT BRANCH (DIVISION BENCH)
4515/2025	22.12.2025	WP (C) - 3727/2004	D K TRIPATHY	GENERAL		PetitionAnnexure,Entire Order,	WRIT BRANCH (DIVISION BENCH)
4517/2025	22.12.2025	FA- 375/1980	H K BHOL	GENERAL		Order Dtd. 2025-02-18	FIRST APPEAL
4519/2025	22.12.2025	CRLMP- 182/2017	P K DASH	GENERAL		Order Dtd. 2020-01-09	WRIT BRANCH-6
4520/2025	22.12.2025	WP (C) - 17079/2019	A SUHAIL	GENERAL		Entire Order	WRIT BRANCH-2
4521/2025	22.12.2025	WP (C) - 17081/2019	A SUHAIL	GENERAL		Entire Order	WRIT BRANCH-2
4522/2025	22.12.2025	WP (C) - 12415/2019	A SUHAIL	GENERAL		Entire Order	WRIT BRANCH-4
4523/2025	22.12.2025	CMP- 1013/2025	J P KAR	GENERAL		Order Dtd. 2025-12-18	
4524/2025	22.12.2025	ARBA- 10/2013	S B UDGATA	GENERAL		Order Dtd. 2025-12-12	M.J.C.
4525/2025	22.12.2025	ARBA- 10/2013	S B UDGATA	GENERAL		Order Dtd. 2025-12-12	M.J.C.

NIC